## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU (through Video Conferencing)

(through Video Conferencing)

OWP No. 985/2004 IA No. 1070/2004 CM No. 7757/2019

Lal Chand and others

.....Applicant (s)

Through :- Mr. Narinder K. Attri, Advocate (on video call from residence in Jammu)

V/s

Financial Commissioner and others

.....Respondent(s)

Through :- Mr. S. S. Nanda, Sr. AAG for Nos. 1 and 2 (on video call from residence in Jammu) Ms. Garima Gupta, Advocate for Nos. 3 to 8 (on video call from residence in Jammu)

Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

## ORDER 09.06.2020

## CM No. 7757/2019

Present application has been filed by the petitioners for bringing on

record legal representatives of deceased petitioner No. 2.

For the reasons stated in the application, the same is allowed.

Legal representatives of petitioner No. 2 detailed in the application are

taken on record. Registry to make the necessary changes in the cause title.

Application is, accordingly, disposed of.

## OWP No. 985/2004

On request of petitioners' counsel, adjourned.

List on 19.06.2020.

(RAJNESH OSWAL) JUDGE

Jammu 09.06.2020 (Rakesh)